IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 1239 of 2021

Ravi Kumar Prasad … Petitioner

Versus

The State of Jharkhand … Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Shadab Eqbal, Advocate
For the State : Mr. Satish Prasad, Addl. P.P.

Order No.04 Dated- 10.09.2021

Heard the parties through video conferencing.

Learned counsel for the petitioner seeks permission of this Court to withdraw this criminal miscellaneous petition as the petitioner has already been arrested.

Accordingly, this criminal miscellaneous petition is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/